CONCERNED DEPARTMENT

MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 31st August, 2009

G.S.R. 620(E).—In exercise of the powers conferred by Section 28A of the Chartered Accountants Act, 1949 (38 of 1949), the Central Government hereby further makes the following amendments in the Notification of the Ministry of Corporate Affairs, number G.S.R. 448(E) dated 28th June, 2007.

2. In the said notification, for Serial No. (6) and entries thereto, the following shall be substituted, namely:—

“(6) Smt. Renuka Kumar, —Member
Joint Secretary,
Ministry of Corporate Affairs,
‘A’ Wing, Shastri Bhawan,
Dr. R. P. Road,
New Delhi-110 001

3. This notification shall take effect from the date of publication in the Official Gazette.

[F. No. 1/22/2006-IGC/PI]
AVINASH K. SRIVASTAVA, Jt. Secy.